

(c) The copies of the remaining Rules are being collected and will be forwarded to the Ministry of Law for translation into Hindi.

STATEMENT

Department of Transport (including attached and subordinate offices)

1. The National Shipping Board Rules, 1960.
2. The Shipping Development Fund Committee (General) Rules, 1960.
3. The Shipping Development Fund Committee (General) Amendment Rules, 1960.
4. The Merchant Shipping (Forms of Licences) Rules, 1960.
5. The Merchant Shipping (Crew Accommodation) Rules, 1960.
6. The Merchant Shipping (Registration of Indian Ships) Rules, 1960.
7. Indian Merchant Shipping (Radio) Rules, 1956.
8. Indian Merchant Shipping (Unberthed Passenger Ships) Rules, 1954.
9. Indian Merchant Shipping (Carriage of Dangerous Goods) Rules, 1954.
10. Indian Merchant Shipping (Construction and Survey of Passenger Steamers) Rules, 1956.
11. Indian Merchant Shipping (Life Saving Appliances) Rules, 1956.
12. Indian Merchant Shipping (Carriage of Grain) Rules, 1954.
13. Indian Merchant Shipping (Safety Convention Certificate) Rules, 1954.
14. Indian Merchant Shipping (Fire Appliances) Rules, 1956.
15. Indian Merchant Shipping (Direction Finders) Rules, 1956.
16. Indian Merchant Shipping (Pilot Ladder) Rules, 1953.

17. Rules relating to the Examination of Masters and Mates in the Merchantile Marine for foreign going and Home Trade Certificates of Competency.

18. Examination of Engineers Rules.

19. Rules relating to the examination of Skippers and Second Hands of Fishing Boats, 1957.

20. The Motor Vehicles (Diplomatic and Consular Officers Vehicles) Registration Rules, 1960.

21. The Inter-State Transport Commission Rules, 1960.

22. The Motor Vehicles (Third Party Insurance) Rules, 1946.

23. The Motor Vehicles International Circulation Rules, 1933.

24. The Motor Vehicles (Third Party Insurance) Amendment Rules, 1960.

25. The Ganga Brahmaputra Water Transport Board Conduct Rules.

Department of Communications and Civil Aviation (including attached and subordinate offices)

NIL.]

विभागीय फार्मों का हिन्दी में अनुवाद

१२८. श्री नवाबसिंह चौहान : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय और उसके संलग्न तथा अधीनस्थ कार्यालयों ने अब तक कितने विभागीय फार्म शिक्षा मंत्रालय को हिन्दी अनुवाद के लिये भेजे हैं ; और

(ख) इनमें से कितने फार्म हिन्दी में अनुवादित हो कर अब तक वापस आ चुके हैं और उनमें से कितनी को हिन्दी में छापा जा चुका है अथवा हिन्दी में छपवाने की व्यवस्था की जा रही है ?

†[TRANSLATION OF DEPARTMENTAL FORMS
IN HINDI

128. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HEALTH be pleased to state:

(a) the number of departmental forms so far sent by his Ministry and its attached and subordinate offices to the Ministry of Education for translation into Hindi; and

(b) the number of these forms which have so far been received back after translation into Hindi and the number of them which have either been printed in Hindi or for which arrangement is being made for their printing in Hindi?]

स्वास्थ्य मंत्री (श्री डी० पी० करमरकर) : (क) १५ ।

(ख) कोई नहीं ।

†[THE MINISTER OF HEALTH
(SHRI D. P. KARMARKAR): (a) 15.

(b) Nil.]

रेलों पर ट्रेवलिंग टिकट इन्स्पेक्टर

१२९. श्री भगवत नारायण भार्गव :
क्या रेल मंत्री यह बताने की कृपा करेंगे कि
३१ दिसम्बर, १९६० को भारत की सभी
रेलों पर कुल मिलाकर कितने ट्रेवलिंग टिकट
इन्स्पेक्टर नियुक्त थे ?

†[TRAVELLING TICKET INSPECTORS ON THE
RAILWAYS

129. SHRI B. N. BHARGAVA: Will the Minister of RAILWAYS be pleased to state the total number of travelling ticket inspectors posted on all the Railways in India as on 31st December, 1960?]

रेल उपमंत्री (श्री शाहनवाज़ खां) :
४५४ (जिनमें मध्य रेलवे के ७३ सीनियर
टी० टी० ई० भी शामिल हैं । मध्य रेलवे
में ट्रेवलिंग टिकट इन्स्पेक्टर नहीं होते) ।

†[THE DEPUTY MINISTER OF
RAILWAYS (SHRI SHAH NAWAZ
KHAN): 454 (including 73 Senior
T.T.Es. on Central Railway where
designation of Travelling Ticket
Inspector is not in vogue).]

विभिन्न रेल क्षेत्रों में स्थायी तथा अस्थायी
गार्ड

१३०. श्री भगवत नारायण भार्गव :
क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) (१) पूर्व रेलवे, (२) पश्चिम
रेलवे, (३) दक्षिण रेलवे, (४) पूर्वोत्तर
रेलवे, (५) मध्य रेलवे, और (६) उत्तर
रेलवे में इस समय कितने गार्ड स्थायी हैं
और कितने अस्थायी ; और

(ख) जो गार्ड अस्थायी है, उनकी सेवायें
कितने वर्ष से कितने वर्ष की हैं और उनके कब
तक स्थायी होने की आशा है ?

†[PERMANENT AND TEMPORARY GUARDS
ON THE DIFFERENT RAILWAYS

130. SHRI B. N. BHARGAVA: Will the Minister of RAILWAYS be pleased to state:

(a) the present number of guards separately on the (i) Eastern Railway; (ii) Western Railway; (iii) Southern Railway; (iv) North-Eastern Railway; (v) Central Railway; and (vi) Northern Railway who are permanent and those who are temporary; and

(b) the minimum and maximum number of years of service put in by the temporary guards and when they are likely to be confirmed?]